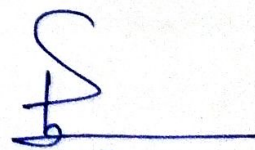


03.12.2021

The plaintiff remained absent without step. On the two previous dates also the plaintiff remained absent without step as revealed from the case record.

It, thus, transpires that the plaintiff is not interested to pursue the suit anymore.

Accordingly, the instant suit is dismissed for default.

  
03.12.2021

Munsiff No. 3  
Dibrugarh